

ITEM NO.24

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 472/2019

YASMEEN ZUBER AHMAD PEERZADE & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No. 60456/2019 - EXEMPTION FROM FILING O.T.)

Date : 05-11-2019 The matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Mukesh K. Giri, AOR

For Respondent(s)/ Mr. K.K. Venugopal, Ld. AG (N.P.)
Applicant(s) Mr. Akur Talwar, Adv.

Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Gurmeet Singh Makker, AOR

Mr. M. R. Shamshad, AOR
Mr. Aditya Samaddar, Adv.
Ms. Sarah Haque, Adv.

Mr. Karuppaiah Meyyappan, Adv.
Mrs. Kanika Kalaiyarasan, Adv.
Mr. R. C. Kaushik, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let the instant matter be adjourned for ten days.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR